

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	ARCHISA DISTRIBUTORS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES (ROC KOLKATA) WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Rohit Kumar Keshri, Adv.] For the Petitioner
Mr. Ankit Chaurasia, Adv.]

ORDER

1. Learned Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Registrar of Companies, West Bengal by way of speed post and by e-mail and place the tracking information on record.
3. List this matter on **28th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**